

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1371/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Standard Chartered Bank
 V/s.
 Ruchi Soya Industries Limited

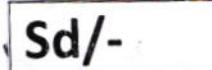
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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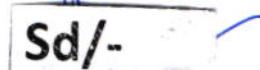
ORDER

CP No.1371/ I&BP/NCLT/MB/MAH/2017

For Orders tomorrow i.e. 7.12.2017

 **Sd/-**

V. NALLASENAPATHY
 Member (Technical)

 **Sd/-**

B.S.V. PRAKASH KUMAR
 Member (Judicial)